

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1217
ANSWERED ON:29.11.2006
TREATIES SIGNED WITH NEPAL
Deora Shri Milind Murlu

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Nepal have signed an extradition treaty and a Treaty on Mutual Legal Assistance (MLA) aimed at combating terrorism and cross-border criminal activities as reported in the Indian Express dated October 02, 2006;
- (b) if so, the details thereof;
- (c) whether both countries had signed such agreements earlier also;
- (d) if so, the details in this regard; and
- (e) the extent to which both countries are likely to be benefited as a result of such treaties ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) No.

(b) Does not arise.

(c)&(e) An extradition treaty between India and Nepal was signed in 1953. The treaty is used to extradite to each other those persons, who, being accused, or convicted of a crime committed in the territory of one Government are found within the territory of the other Government